

ITEM NO.14

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 1525/2019

STATE OF U.P

Appellant(s)

VERSUS

RAM AUTAR

Respondent(s)

Date : 03-08-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankur Prakash, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on the sole respondent but none has entered appearance.

Original records have not been received from the High Court and Trial Court despite requisitions being issued on 29.1.2020, 27.2.2021 and 12.2.2022 respectively. As such, D.O. shall be issued to the Registrar General of the concerned High Court for ensuring that the original records of the High Court and Trial Court are transmitted at the earliest, but not later than four weeks of the receipt of the D.O.

List on 12.9.2022.

AVANI PAL SINGH
Registrar